GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 2105 (To be answered on the 3rd August 2015)

NON-OPERATIONAL AIRPORTS

2105. SHRI ADHALRAO PATIL SHIVAJIRAO SHRI GAURAV GOGOI SHRI SHRIRANG APPA BARNE SHRI BHARATHI MOHAN R.K.

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the total number of operational and non-operational airports in the country including those under the Airports Authority of India (AAI), State/UT-wise;
- (b) whether the Government/AAI has spent a huge amount on the maintenance of non-operational airports;
- (c) if so, the details thereof for the last three years and the current year, State/UT and airport-wise; and
- (d) the steps taken by the Government/AAI to revive non-operational airports in the country?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (Dr Mahesh Sharma)

- (a): As per information available, there are a total number of 476 airports in the country. This includes operational and non-operational airports, airstrips etc. owned by the Airports Authority of India, Defence, State Governments, private parties etc. State/UT-wise list of total airports is at Annexure-I.
- (b) & (c): The details of amount spent by the Airports Authority of India (AAI) on maintenance of its non-operational airports are at Annexure-II.
- (d): Development / upgradation of airports is a continuous process and is undertaken by AAI from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports etc.

ANNEXURE-

		-Al VIVE Rest ACT Character
S.No.	STATE	NO. OF AIRPORTS
1	ANDHRA PRADESH	9
2	ARUNACHAL PRADESH	9
3.	ASSAM	27
4	BIHAR	: 36
5	CHHATTISGARH	8
6	GOA	1
7	GUJARAT	27
8	HARYANA	8
9	HIMACHAL PRADESH	3
10	JAMMU & KASHMIR	19
11	JHARKHAND	9
12	KARNATAKA	20
13	KERALA	5
14	MADHYA PRADESH	44
15	MAHARASHTRA	33
16	MANIPUR	3
17	MEGHALAYA	3
18	MIZORAM	2
19	NAGALAND .	24
20	ORISSA	29
21	PUNJAB	18
22	RAJASTHAN	38
23	SIKKIM	0
24	TAMIL NADU	18
25	TELENGANA	12
. 26	TRIPURA	4
27	UTTAR PRADESH	34
28	UTTARAKHAND	8
29	WEST BENGAL	38
annanurund-felden velerun unterzeit-belt St.	UNION TERRITORIES	
30	ANDAMAN & NICOBAR ISLANDS	2
. 31	CHANDIGARH	1
32	DAMAN & DIU	2
33	DELHI	2
34	LAKSHWADEEP ISLANDS	1
35	PONDICHERRY	1
	TOTAL	476

Including operational and non-operational airports, airstrips etc. owned by Airports Authority of India, State Governments, Defence, private parties etc.



Annexure-II
STATEMENT INDICATING HUGE EXPENDITURE ON NON-OPERATIONAL AIRPORTS

_	and the second s	And the second s		market on the		(Rs.in lakn)	
S.NO.	Name of State	Name of the Airport	FY 2010-11	FY 2011-12	FY 2012-13	FY 2013-14	FY 2014-15 (Prov.)
1	Andhra Pradesh	DONAKONDA	0.00	0.00	0.00	0.00	0
1	Andina Fracesii	NADIRGUL (FLYING		- :	0.00	0.00	0
2	Andhra Pradesh	CLUB)	0.00		-	Management of Control	0
3	Andhra Pradesh	WARANGAL	0.00	The Party of Street, or other Party of Stree		AL HARD THE PARTY OF THE PARTY	0
4.	Arunachal Pradesh	DEPARIZO	0.00	CONTRACTOR COMMUNICATION AND ADMINISTRATION OF THE PARTY	2 6 6		0
5	Arunachal Pradesh	PASSIGHAT	0.00	CONTRACTOR OF THE PROPERTY OF			
- 6	Arunachal Pradesh	TEZU	15.16	The state of the s		- Committee of the last of the	104.27
7	Assam	RUPSI	0.00	THE RESERVE AND ADDRESS OF THE PARTY OF THE	-		
8	Assam	SHELLA	0.00	The state of the s			
9	Bihar	JOGBANI	0.00	Control of the Party of the Par			
10	BIHAR	MUZZAFARPUR	0.0	0.00	THE RESERVE AND DESCRIPTION OF THE PARTY OF	The state of the s	The same of the sa
11	Bihar	RAXAUL	0.0	A STATE OF THE PARTY OF THE PAR	-	The state of the s	. 0
12	Chattisgarh	BILASPUR	. 0.0	0.0	The same of the sa		
13	Gujarat	DESSA (PALAMPUR)	0.0	0.0	THE RESERVE THE PARTY OF THE PA		
14	Jharkhand	CHAKULIA	0.0	0.0	and the same of th		
15	Jharkhand	DEOGARH	0.0	0.0			
16	Madhya Pradesh	KHANDWA	0.0	0.0	The state of the s		
17	Madhya Pradesh	PANNA	0.0	0.0	The second secon	And the second s	THE RESERVE THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON NAMED IN COLUMN TWO IS NAMED IN COLUMN TWIND TWO IS NAMED IN COLUMN TWO IS NAMED IN COLUMN TWO IS NAMED IN
18	Madhya Pradesh	SATNA	0.0	0.0		Name and Address of the Owner, where the Owner, which is the Owne	
19	Mizoram	TURIAL (AIZWAL)	0.0	0.0	The same of the sa	THE RESERVE AND DESCRIPTION OF THE PERSON NAMED IN COLUMN TWO	
20	Orissa	JHARSUGUDA	686.	718.4	A CONTRACTOR OF THE PARTY OF TH	was the first reserve and the second	
21	Rajasthan	KISANGARH	0.0	0.0	The state of the s	The state of the s	THE RESERVE THE PERSON NAMED TO PERSON NAMED T
22	MARKET MARKET AND ADDRESS OF THE PARTY OF TH	VELLORE	16.	16.8	15.8	Contraction of the last of the	
23	THE RESERVE THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON NAMED IN COLUMN TWO IS NAMED IN COLUMN TWO I	KAILASHAHAR	0.	0.0	0.0	0.0	
,	The state of the s	KAMALPUR	0.	00 0.0	0.0	0.0	0 1 0
24		KHOWAI	0.	00 0.0	0.0	0.0	0
25		LALITPUR		00 0.	0.0	0.0	00 (
26		ASANSOL		NAME AND ADDRESS OF THE OWNER, OF THE PARTY	0.0	0.0	
2	ACCOUNTS ASSESSMENT TO SERVICE	BALURGHAT	175		60 34.2	28 25.5	
28	CONTRACTOR OF THE PARTY OF THE	COOCH-BEHAR	512	Market and the second s		29 454.6	THE RESERVE THE PARTY OF THE PA
3	AND DESCRIPTION OF THE PARTY OF	MALDA		.08 47.		08 37.6	50.8